

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3316
ANSWERED ON 16.03.2021

IMPLEMENTATION OF PMGSY

3316. SHRI RAMCHARAN BOHRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps taken by the Government for the effective implementation of the Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years;
- (b) the details of the challenges faced by the States in its implementation;
- (c) the action plan carried out by the Government to deal with these challenges; and
- (d) the details of funds allocated for various components of the scheme since 2017-18 to 2019-20?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c) As per the programme guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), the execution of works under the scheme is the responsibility of the State Government concerned. The details of challenges faced by the State Government in implementation of the scheme are as under:-

- Land, forest clearance and court cases
- Delayed award of projects due to poor response in some cases, especially in remote and Left Wing Extremism affected areas
- Inadequate execution and contracting capacity in some states
- Insufficient availability of the construction materials such as gravel, morum, sand, stone aggregate bitumen, machinery, personnel to handle machinery etc. in some areas
- Unexpected extended rainy season, adverse weather conditions etc. especially in the North East & Hill States.

The Ministry of Rural Development has taken a number of initiatives to meet the above challenges faced by the States for completion of the sanctioned works within the time-line prescribed in the programme guidelines, some of which are given below:-

- Ministry is constantly following up the matter of forest clearance with the implementing agencies as also with the Nodal Officers of State Forest Department and Regional offices of Ministry of Environment, Forest and Climate Change for expeditious clearance. The Secretary, Department of Rural Development reviewed the matter with Chief Secretaries/Principal Secretaries of the concerned States/Union Territories on 8th February, 2021. The State Governments are also regularly advised to convene meetings with the concerned authorities to expedite matters relating to land issues, forest clearances, etc so that works can be completed without delay.

- The Operational Manual of the PMGSY has been amended to ensure that all works sanctioned under scheme commence on ground within 72 days from the date of sanction.
- States have been requested to augment executing capacity and contracting capacity and their compliance in this regards is regularly reviewed.
- Bidding document provisions have been rationalized.
- Training is imparted to field engineers and contractors as well as their staff for capacity building.
- Ministry has engaged Central Public Sector Undertakings (CPSUs) in some of the States to augment execution capacity of the States.
- The Ministry has also conducted number of Contractor's Outreach Programmes in the States to attract the Contractors in the implementation of the programme.
- In order to encourage locally available materials and use of green technologies, guidelines were issued by the Ministry, wherein the State Governments are required to propose minimum 15% of total length of annual proposals under New technologies such as Cement stabilization, Lime stabilization, Cold mix, Waste plastics, Cell filled concrete, Paneled cement concrete pavement, Fly ash etc.
- Use of IT for real time monitoring of the progress

The progress of implementation of rural roads under PMGSY is regularly reviewed by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. In addition to this, special review meetings/monthly review meetings are also held by Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States.

A total of 1,54,867 Km road length has been sanctioned and 1,52,536 Km completed during the last three years and current year.

(d) The details of funds released for various components of the PMGSY, including Road Connectivity Project for Left Wing Extremism Areas (RCPLWEA) since 2017-18 to 2019-20 is given below:-

Year	Fund released by Government of India (Rs. in crore)
2017-18	16,862.07
2018-19	15,414.14
2019-20	14,017.48
